

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 32 OF 2015 &
APPEAL NO. 47 OF 2015**

Dated: 06th April, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

A.NO. 32 OF 2015

In the matter of :

**Talwandi Sabo Power Ltd. ...Appellant(s)
Vs.
Punjab State Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Sujit Ghosh
Mr. Shashank Sekhar
Mr. Krishna Rao

Counsel for the Respondent(s) : Mr. Matrugupta Mishrai
Mr. Nishant Kumar Jha for R.1

Ms. Ranjitha Ramachandran
Mr. Ajay Gupta, ASE (Projects) for PSPCL

APPEAL NO. 47 OF 2015

**Nabha Power Ltd. & Anr ...Appellant(s)
Vs.
Punjab State Power Corporation Ltd. & Anr. ...Respondent(s)**

Counsel for the Appellant(s) :
Counsel for the Respondent(s) : Ms. Ranjitha Ramachandran for R-1

Mr. Matrugupta Mishrai
Mr. Nishant Kumar Jha for R.2

ORDER

List these matters for hearing on **10.04.2017 at 2.30 p.m.**

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

pr/mk